

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal 275 of 2013

Dated : 16th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mangalore Electricity Supply Co. Ltd. ...Appellant(s)

Versus

M/s AMR Power Pvt. Ltd. & Anr ...Respondent(s)

**Counsel for the Appellant(s): Mr. S.S. Naganand, Sr. Adv.
Ms. Sumana Naganand**

Counsel for the Respondent(s): Mr. Basava Prabhu Patil, Sr. Adv.

ORDER

We have heard Mr. S.S. Naganand, Learned Senior Counsel for the Appellant on various issues in detail. He has finished his arguments. We have heard Mr. Basava Prabhu Patil, Learned Senior Counsel for some time.

Post the matter for further hearing on **30.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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